



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

VACATION COURT CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Tuesday,6th July 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

COURT NO: 17

[CIVIL BENCH

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
ONLINE COURT PROCEEDING SERVICES]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION</u>				
1	CRP/42/2021 B/O	ABUL HUSSAIN LASKAR Versus ON THE DEATH OF AMIR UDDIN LASKAR HIS LEGAL HEIR, MUSST. MOIMUN NESSA LASKAR AND ORS	MR. D CHAKRABARTY	
2	WP(C)/3210/2021 B/O	MUJIBUR RAHMAN CHOUDHURY AND 2 ORS. Versus THE ASSAM POWER DISTRIBUTION CO. LTD. (APDCL) AND 7 ORS.	MR. S K TALUKDAR MR. J M A CHOUDHURY MR. A B T HAQUE MR. A S TAPADER	SC, APDCL
3	WP(C)/3211/2021 B/O	SAHNEWZ LASKAR AND 3 ORS. Versus THE ASSAM POWER DISTRIBUTION CO. LTD. (APDCL) AND 8 ORS.	MR. S K TALUKDAR MR. J M A CHOUDHURY MR. A B T HAQUE MR. A S TAPADER	SC, APDCL
4	WP(C)/3212/2021 B/O	BIPLOB KR ROY AND 4 ORS. Versus THE ASSAM POWER DISTRIBUTION CO. LT.. (APDCL) AND 7 ORS.	MR. S K TALUKDAR MR. J M A CHOUDHURY MR. A B T HAQUE MR. A S TAPADER	SC, APDCL
5	WP(C)/3213/2021 B/O	DHARAM NATH GIRI Versus UNION OF INDIA AND 5 ORS.	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MR. U SARMA	ASSTT.S.G.I.
6	WP(C)/3214/2021 B/O	DIBYAWATI KRISHNA Versus STATE OF ASSAM AND 3 ORS.	MR. K N CHOUDHURY MR. T DEURI	GA, ASSAM SC, HEALTH
<u>ADMISSION</u>				
7	WP(C)/250/2021 B/O	PHULMAI DEORI Versus THE STATE OF ASSAM AND 2 ORS	MR. R P HAZARIKA MR M J DEURI	SC, HEALTH

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LEAVE NOTE OF ADVOCATES FOR 06/07/2021

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

COURT NO: 19

[CRIMINAL SINGLE BENCH]

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
ONLINE COURT PROCEEDING SERVICES]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./1298/2021 B/O	HARUN ROSHID @ HAROON RASEED Versus THE STATE OF ASSAM	MR. S MUNIR MR S M ABDULLAH P MR. J ALI MR S JAFRI	PP, ASSAM
2	Bail Appln./1390/2021 B/O	DWIMALU BRAHMA Versus THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM	PP, ASSAM
3	Bail Appln./1401/2021 B/O	SHAHADAT ALI Versus THE STATE OF ASSAM	MR. J A AHMED MR. K M HASSAN	PP, ASSAM
4	Bail Appln./1405/2021 B/O	RAJU ALI Versus THE STATE OF ASSAM	MS. S SAIKIA	PP, ASSAM
5	Bail Appln./1423/2021 B/O	ALJUS MASLAI Versus THE STATE OF ASSAM	MR. R BORA	PP, ASSAM
6	Bail Appln./1429/2021 B/O	NABENDU LAL DUTTA @ NABENDU DUTTA Versus THE STATE OF ASSAM	MR. A PAUL MR. A PAUL	PP, ASSAM
7	Bail Appln./1430/2021 B/O	INTAJ ALI Versus THE STATE OF ASSAM	MR. M I HUSSAIN MR. S M RAHMAN	PP, ASSAM
8	Bail Appln./1439/2021 B/O	TOPIJUL ISLAM Versus THE STATE OF ASSAM	MR M AHMED MR. N AHMED MR R A AHMED	PP, ASSAM
9	Bail Appln./1444/2021 B/O	ASHOK SHAH @ ASHOK SHA Versus THE STATE OF ASSAM	MR M AHMED MR R A AHMED	PP, ASSAM
10	Bail Appln./1447/2021 B/O	PARESH KALITA Versus THE STATE OF ASSAM	MR S M ABDULLAH P MR. J ALI MD R ISLAM	PP, ASSAM
11	Bail Appln./1452/2021 B/O	ATUL DEV @ HARU Versus THE STATE OF ASSAM	MR. B K DAS MR H P GUWALA MR. H P NEOG	PP, ASSAM

12	Bail Appln./1458/2021 B/O	MOUSAM SAIKIA Versus THE STATE OF ASSAM	MR. S SARMA MR. J DEKA MR. T K BHUYAN MR. S K DEKA MR. A GAUTAM	PP, ASSAM
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MOTION

13	Crl.Pet./356/2021 B/O	MANTU ALI @ MUNU ALI Versus THE STATE OF ASSAM AND ANR.	MR. A GANGULY MR. S K JAIN MR T CHHETRI	PP, ASSAM
14	AB/1794/2021 B/O	MOKTADUR RAHMAN AND 5 ORS. Versus THE STATE OF ASSAM	MR. L R MAZUMDER MR. A Z AHMED	PP, ASSAM
15	AB/1804/2021 B/O	HASMAT ALI Versus THE STATE OF ASSAM	MR. J A AHMED MR. K M HASSAN	PP, ASSAM
16	AB/1808/2021 B/O	SAFIKUL ISLAM Versus THE STATE OF ASSAM	MR M AHMED MR R A AHMED	PP, ASSAM
17	AB/1824/2021 FIXED	ABDUL SHOHID @ AHSAN AND 2 ORS. Versus THE STATE OF ASSAM	MR. A K TALUKDAR	PP, ASSAM
18	AB/1825/2021 B/O	ABBAS ALI Versus THE STATE OF ASSAM	MD. R ALI MR. A M KHAN	PP, ASSAM
19	AB/1831/2021 B/O	BIJOY BORA @ BITUL BORA Versus THE STATE OF ASSAM	MR. K BORUAH MR. M ALOM	PP, ASSAM
20	AB/1832/2021 B/O	SAHID AHMED MAZUMDER @ MUNNA MAZUMDER Versus THE STATE OF ASSAM	MR H I CHOUDHURY MR S BORTHAKUR MR. D GOGOI	PP, ASSAM
21	AB/1837/2021 B/O	KOMURUZZAMAN HAZARIKA @ KAMOR ALI Versus THE STATE OF ASSAM	MR. M KHAN MR. J RAHMAN MR R ISLAM	PP, ASSAM
22	AB/1838/2021 B/O	ABUL HUSSAIN MAZARBHUIYA @ HUSSAIN AHMED MAZARBHUIYA Versus THE STATE OF ASSAM	M M RAHMAN	PP, ASSAM
23	AB/1839/2021 B/O	JITUL SONOWAL AND 6 ORS. Versus THE STATE OF ASSAM	MR. P HAZARIKA MR. P K MUNIR MR. H S BORAH	PP, ASSAM
24	AB/1843/2021 B/O	SRI PRADIP KUMAR MAHATO Versus THE STATE OF ASSAM	MR. R PHUKAN MR. D J DAS	PP, ASSAM
25	AB/1845/2021 B/O	SAIFUL ISLAM AND ANR Versus THE STATE OF ASSAM	MR. S AHMED MS J HAZARIKA	PP, ASSAM

ADMISSION

26	Crl.Pet./343/2020 WITH LCR 2 FILES, B/O	NADIM ISLAM Versus THE STATE OF ASSAM AND 2 ORS	MS. R CHOUDHURY MR D. CHAKRABORTY	MR B SINHA (R-2 & 3) PP, ASSAM
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BAIL HEARING (BA)

27	Bail Appln./1196/2021 SCANNED COPY OF C.D. AND LCR, FIXED	KESHAV TIWARY Versus THE STATE OF ASSAM	S R A NASER MR G GOGOI MS. P PHUKAN	PP, ASSAM
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BAIL HEARING

28	AB/981/2021 B/O	SOBAHAN ALI SHEIKH Versus THE STATE OF ASSAM	MR. B PATHAK MR. R THADANI MR B HAZARIKA MR V KUMAR	PP, ASSAM
29	AB/1241/2021 FIXED	FOUINUDDIN ALI AHMED Versus THE STATE OF ASSAM	MR J RAHMAN MR S HOQUE	PP, ASSAM

30	AB/1636/2021 FIXED	TRIDIP DEKA Versus THE STATE OF ASSAM	MR. S N KRISHNATRAYA	PP, ASSAM
31	AB/1652/2021 FIXED	JALAL UDDIN LASKAR @ SALAM MIASAB AND ANR Versus THE STATE OF ASSAM	MR. S C BISWAS MR. N H LASKAR MR. M A CHOUDHURY MR. P S BISWAS	PP, ASSAM
32	AB/1656/2021 FIXED	SADIK AHMED MAZUMDER @ PANNA UDDIN MAZUMDER Versus THE STATE OF ASSAM	MR. S C BISWAS MR. A H M R CHOUDHURY MR. N H LASKAR MR. P S BISWAS	
33	AB/1701/2021 FIXED	AMAL DAS Versus THE STATE OF ASSAM	MR. A M BORA MR. D GOGOI	PP, ASSAM
34	AB/1835/2021 FIXED	SAHAJAMAL HOQUE @ SAJAMAL HAQUE Versus THE STATE OF ASSAM	MD S ALI	PP, ASSAM

ORDERS

35	CrI.A./95/2021 WITH OFFICE NOTE AND LCR 4 FILES, B/O FOR 05-07-21 WITH I.A.(CrI.)/201/2021 in CrI.A./95/2021	NEHAR UDDIN Versus THE STATE OF ASSAM AND ANR.	MR. N H LASKAR MR. A AHMED	PP, ASSAM
		NEHAR UDDIN Versus THE STATE OF ASSAM AND ANR.	MR. N H LASKAR MR. A AHMED	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 06/07/2021

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